

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). The existing Watrak Bridge near Kheda on N.H.8 is catering to two lane traffic. To meet the growing traffic needs an additional Watrak Bridge on the proposed re-aligned bypass has been approved. Due to paucity of funds, the proposal is to be taken up on Build-Operate-Transfer basis.

Loading & Unloading Process at Ports

2917. SHRI KRISHAN LAL SHARMA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether goods meant for exports from the country are delayed enroute to ports due to obsolete loading and unloading process;

(b) whether the Government have taken any measures to expedite movement of goods right from the facility till its final despatch to the various destinations; and

(c) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) and (c). Do not arise.

Harassment of Indian Labourers Abroad

2918. SHRI BHAKTA CHARAN DAS : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have any data in regard to complaints of harassment of Indian labourers working abroad;

(b) if so, the details of complaints received during the last three years;

(c) the reaction of the Government on those complaints; and

(d) the number of such Indian labourers brought back to the country during the above period?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) and (b). Yes, Sir. The information regarding complaints of harassment of Indian labourers working abroad received during the years 1993 & 1994 is given in the statement enclosed. The information for the year 1995 is being collected and will be placed on the Table of the House.

(c) Indian Missions receive, from time to time, complaints regarding harassment of Indian labourers. The Mission at first tries to resolve the difference between the aggrieved worker and the employer through a mutually acceptable solution. Wherever necessary, the cases are taken up with the concerned authorities of the foreign Government. Where no alternative or solution is possible, all assistance is given to facilitate repatriation of the aggrieved worker.

(d) The information regarding number of Indian labourers brought back to India during 1993 & 1994 is given in the statement enclosed. The information for the year 1995 is being collected and will be placed on the Table of the House.

STATEMENT

Country	No. of Complaints of harassment of Indian Labourers working abroad		No. of Indian Labourers brought back to India	
	1993	1994	1993	1994
1. Bahrain	430	292	370	541
2. Bhutan	6	83	Nil	Nil
3. Cyprus	1	1	27	20
4. Hong Kong	Nil	6	Nil	Nil
5. Jordan	1	1	31	94
6. Kenya	2	1	2	1
7. Kuwait	2373	1334	910	395
8. Lebanon	2	6	1	2
9. Libya	5	7	Nil	Nil
10. Malaysia	Nil	3	Nil	3
11. Maldives	59	43	12	43
12. Mauritius	11	8	Nil	Nil
13. Nepal	54	42	Nil	Nil
14. Oman	803	672	89	76
15. Qatar	464	663	434	363
16. Saudi Arabia	4903	6143	13252	16547
17. Seychelles	2	Nil	Nil	Nil
18. Singapore	9	11	5	1
19. U.A.E.	170	179	2595	3036
20. Yemen (Republic of)	1	1	Nil	1

[Translation]

Projects of N.C.R.

2919. SHRI JAI PRAKASH AGARWAL : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether some projects for National Capital region of Delhi related to his Ministry are lying pending with the Union Government for getting approval till date;

(b) if so, the project-wise details thereof as on date alongwith the date since when these projects are lying pending;

(c) the estimated cost of these projects;

(d) the time by which these projects will be accorded approval; and

(e) the reasons for delay?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) to (e). Do not arise.